

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 19th day of **JULY, 2019**.

ORIGINAL APPLICATION NO. 330/314/2015

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Smt. Shyam Devi W/o late Heera Ram (deceased Guard), resident of Rajmohal, Malda Town Eastern Railway Division Malda (West Bengal) at present Village Barhuli, Post Janso-kit Marhi, District Chandauli, U.P.

.....Applicant.

VERSUS

1. Union of India through the General Manager, G.M. Office, Eastern Railway Kolkata
2. Divisional Railway Manager, Malda Town, District Malda Town, West Bengal.
3. The Divisional General Manager, Eastern Railway, Malda Town Malda (West Bengal).
4. The Divisional Personal Officer, D.R.M. Office Malda Town Malda (West Bengal).

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Anil Kumar

ORDER

List revised.

2. None present for the applicant.
3. On the last date also i.e., 31.05.2019, nobody appeared on behalf of the applicant.
4. It seems that the applicant has lost interest in pursuing this case.
5. Accordingly, the OA is dismissed in default and for non prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..